

**F. No. J-11017/4/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 18th June, 2020

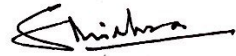
ORDER

The President is pleased to engage Ms. Alpana Verma, Advocate as Central Government Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before the High Court of Jharkhand at Ranchi, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

High Court of Jharkhand at Ranchi
Central Government Counsel

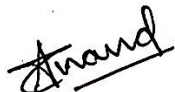
Name of Advocate	Contact details	Enrollment number
Ms. Alpana Verma	N-8, Sanjukta Apartments, South Office Para, Doranda, Ranchi-834002 Mob: 9431311850, 9472201639 Email: alpana.verma21@gmail.com	JH/3849/1996

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to Hon'ble MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajiv Sinha, Asstt. SGI, High Court of Jharkhand at Ranchi.
3. The Registrar, High Court of Jharkhand at Ranchi.
4. Ms. Alpana Verma, Central Govt. Counsel as above.
5. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.


For Section Officer (Judicial)
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